NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/64/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGABHARTI

NAME OF THE RESPONDENT(S)

: SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR MY. SURESH KUMAR

S. KUMAR

Counsel for petitions of brown Pen COUNSER FOR RESPONDENT 19

ORDER

Counsel representing both the parties are present and stated that the settlement talks between the parties have come to a final stage. For making submissions in relation to the final outcome, they prayed time. At request, time is enlarged. Put up on 11.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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